

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.124/ BB/ 2017	-	For filing ROC report	252(1)	Super Royal Holiday India Pvt. Ltd.

SL. **NAME (IN CAPITAL)** **SIGNATURE**
 NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

1. PRAKASH S.M. Super Royal Murali
Holiday India Pvt Ltd

2. Sinchana M.R. ROC/DP Sinchana M.R.

PCSI for petitioner is present. Smt. M.R. Sinchana, counsel appearing for ROC and RD is present. PCS has filed assessment order copy of the company. Heard him.

List it for orders on 07.11.2017.

MEMBER (J)

MEMBER (T)